

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IBC)/164(CHE)/2023

NAME OF THE PETITIONER : C Ramasubramaniam, (Liquidator)
M/s. TT Assembly India Pvt Ltd

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 59 of IBC,2016

ORDER

Ld. Counsel Mr. Prashant Kumar for the Petitioner.

The Counsel for the Petitioner sought one week time to file the information.

Time allowed.

List the Petition for hearing on **27.05.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk